

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b) There are three types of CTD Accounts viz. 5-year, 10-year and 15-year. The CTD Scheme having been introduced from 1st January, 1959, only the 5-year CTD Accounts have so far been maturing for payment from 1st January, 1964 onwards. Out of 6,20,214 5-year CTD Accounts opened up to 31st March 1962, 3,55,442 Accounts had been closed till 31st March 1967. Unless, however, the depositor calls at the post office for closing the account and receiving the payment, the Department is not in a position to make the payment.

SEPARATION OF JUDICIARY FROM EXECUTIVE

*402. SHRI BIRA KESARI DEO: Will the Minister of HOME AFFAIRS be pleased to state the time by when the Judiciary will be separated from the Executive in the Andaman and Nicobar islands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): A Judicial Officer has already been appointed as a full-time District and Additional Sessions Judge in these Islands. Having regard to the volume of judicial work at other levels and the convenience of the people, no change is contemplated at present in the existing arrangement.

GENERAL STRIKE THREAT

*404. SHRI T. V. ANANDAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government's attention has been drawn to a news item appearing on page 1 column 5 of the "Madras Mail" dated the 12th May, 1967 under the heading "General Strike Threat by Dange" to force a

change in the Centre's labour policy; and

(b) if so, what are the reactions of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes.

(b) The labour policy of the Government is evolved by consultation with the interests concerned and after discussions at National Tripartite Committees and Conferences.

श्रीगंधी हत्या जांच आयोग

*106. श्री राम सहाय: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) गांधी हत्या जांच आयोग का ले कार्य चल रहा है वह कब तक पूरा हो जायेगा;

(ख) अब तक कितने सरकारी तथा गैर-सरकारी व्यक्तियों का साक्ष्य अभिलिखित किया जा चुका है; और

(ग) प्रतिवेदन के कब तक प्रस्तुत किए जाने की आशा है?

GANDHI MURDER INVESTIGATION COMMISSION

*106. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) by when the work of the Gandhi Murder Investigation Commission which is now in progress, will be completed;

(b) the number, of officials and non-officials whose evidence has been recorded so far; and

(c) by when the report is expected to be submitted?]

[Postponed from the 16th May, 1967. t/]
English translation.